

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीयकंपनीविधिअधिकरण
CUTTACK BENCH
कटकखंडपीठ

ORDER OF THE HEARING ON 31st JANUARY, 2024, 10:30 A.M.

CP No. 124/CB/2021, CA No. 49/CB/2021, CA No. 50/CB/2021

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj

2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

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|---------------------|---|
| Name of the Company | Jyotirmoy Mohanty & Anr. -Vs- The Utkal Chamber of Commerce & Industry Ltd. |
| Under Section | 241-242 |

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Saswat Kumar Acharya, Adv. }
 Mr. S. Pholgu, Adv. } CA49
 Mr. Abhijeet Agarwal, Adv. }
 Mr. Jaish Joshi, Adv. }
 Mr. Jagruti Sahoo, Adv. }

For Respondent (s)

Mr. Saswat Kumar Acharya, Adv. }
 Mr. S. Pholgu, Adv. } CA50
 Mr. Abhijeet Agarwal, Adv. }
 Mr. Jaish Joshi, Adv. }
 Mr. Jagruti Sahoo, Adv. }
 Mr. S K Kalia, Adv. }
 Mr. Rakesh Wadha, Adv. }
 Mr. Umesh Sahoo, Adv. }

ORDER

CA No. 49/CB/2021

Ld. Counsel Mr. Saswat Kumar Acharya appears for the applicant. Ld. Counsel Mr. Umesh Chandra Sahoo along with Mr. Saurabh Kalia appeared for the respondent. List the matter on 21.02.2024 on high of the board.

CA No. 50/CB/2021

Ld. Counsel Mr. Saurabh Kalia appears for the applicant. Ld. Counsel Mr. Saswat Kumar Acharya appeared for the respondent. List the matter on 21.02.2024 along with CA No. 49/CB/2021.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)